

**Central Aid for Irrigation of cultivable land in Kerala**

2497. **SHRIMATI BHARGAVI THAN-KAPPAN** : Will the Minister of **AGRICULTURE** be pleased to state :

(a) the area of cultivable land at present in Kerala state in which the yield is not proportionate to its target in the absence of irrigation facilities; and

(b) the assistance given to the State Government during the last two years 1969-70, 1970-71 and proposed to be given during the financial year 1971-72 for this purpose ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH)** : (a) According to the latest statistics available for the year 1967-68 about 17.4 lakh hectare of cultivated land in Kerala were not provided with irrigation facilities.

(b) According to the procedure in vogue, Central assistance is given to the States in the form of block loans and grants and is not related to any individual programmes. However, from the funds available under the State Plan the State Government incurred an expenditure of Rs. 6.03 crores on irrigation schemes, including major, medium and minor during the year 1969-70 and Rs. 8.26 crores during 1970-71 (anticipated). The provision recommended for 1971-72 for irrigation schemes is Rs. 8.00 crores.

**Distribution of Sheep Import from U.S.A.**

2498. **SHRIMATI BHARGAVI THAN-KAPPAN** : Will the Minister of **AGRICULTURE** be pleased to state :

(a) whether Government have approved a scheme to import sheep of special breed from America; and

(b) if so, the details regarding their distribution State-wise ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI**

**SHER SINGH)** (a) Government have accepted the Animal Husbandry Scientist Panel's recommendations to improve quality of wool by crossing indigenous sheep with Rambouillets.

(b) Government imported 2581 "Rambouillet Breed" of sheep from U.S.A. during 1970-71 and distributed them as under :

Jammu & Kashmir	...	300
Himachal Pradesh	...	1349
Maharashtra	...	110
Mysore	...	300
Uttar Pradesh	...	341
Rajasthan	...	181

**Study Team to suggest for removal of imbalance in Agricultural growth**

2499. **SHRIMATI BHARGAVI THAN-KAPPAN** : Will the Minister of **AGRICULTURE** be pleased to state :

(a) whether his Ministry has constituted a Study Team consisting of Kisan MPs. to tour the backward areas in the country and suggest ways to remove the imbalances in the agricultural growth; and

(b) if so, the constitution of the team and its purpose ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE)** : (a) No such Study Team has been constituted by the Ministry of Agriculture.

(b) Does not arise.

**Bangla Desh Assistance Committee**

2500. **SHRI T. BALAKRISHNIAH** : Will the Minister of **LABOUR AND REHABILITATION** be pleased to state :

(a) the composition of the Bangla Desh Assistance Committee; and

(b) the amount collected by it so far ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) A statement is attached.

(b) Lists of donations received by the Bangla Desh Assistance Committee are published by it in the newspapers from time to time. So far as it is known to Government, the amount collected by it upto now is over Rs. 35.00 lakhs.

*Statement*

*Composition of Bangla Desh Assistance Committee*

Chairman	...	Shri M. C. Setalved
Vice Chairman	...	Miss Padmaja Naidu
Joint Secretaries	...	Shri S. K. Nag Shri S. A. Sabavala
Hon. Treasurer	...	Shri Maheshwar Dayal
Members	...	Shri Triguna Sen Shri Bharat Ram Smt. Raksha Saran Shri Sarup Singh Shri G. Parthasarthi Shri K. Shankar Pillai Smt. Raj Thapar.

**Damage to Mango Crop of Andhra Pradesh due to Rains**

2501. SHRI T. BALAKRISHNIAH : Will the Minister of AGRICULTURE be pleased to state :

(a) the quantum of damage caused to Mango Crop in Andhra Pradesh due to Monsoons in the months of March and April, 1971 ; and

(b) whether Government have paid any compensation to the affected persons on account of such monsoon gale ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) According to a report received from the State Government there has been some damage to mango crop in coastal areas of Andhra Pradesh due to heavy gale and rain in the months of April and May, 1971. However due to the strike of the non-gazetted employees of the Andhra Pradesh Government the exact damage could not be assessed.

(b) The State Government has reported that no compensation has been paid to the mango cultivators and that some revenue remission may be given as per rules in force if such concession is considered necessary by the State Revenue Department.

**Unauthorised Occupation of Evacuee Rural Property in Delhi**

2502. SHRI DALIP SINGH : Will the Minister of LABOUR AND REHABILITATION be pleased to state.

(a) the total area of rural evacuee property village-wise in the Union Territory of Delhi which is still in the possession of unauthorised hands ;

(b) the steps taken so far to recover such property from unauthorised occupation: and

(c) the reasons for which such evacuee property could not be recovered so far ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) (a) A list of the villages and area of agricultural land in unauthorised occupation is laid on the Table of the House. [Placed in library See No. LT-446/71]

(b) and (c). In the year 1963 the undisposed of rural agricultural land in Delhi was offered to Delhi Administration for implementation of their Master Plan. However, in December, 1969 they finally informed that they would not need these lands and accordingly it was decided that